

manufacture of which has been taken up in the country. The requisite quantity of steel has been procured by the State Government. According to the information furnished by the State authorities in May 1964, the bridge is expected to be completed by June, 1965.

#### Baby Food

**1715. Shrimati Savitri Nigam:** Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) whether Government have taken any decision to get the baby food sold through the agency of Price Resistance Movement Organisers to the consumers without middleman in the Capital; and

(b) if so, the broad outlines of the decision?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) No, Sir.

(b) Does not arise.

#### I.A.C.

**1716.** { **Shri Himatsinghji:**  
**Shri Hukam Chand**  
**Kachhavaiya:**  
**Shri Solanki:**  
**Shri Narasimha Reddy:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether it is a fact that services of Junior Office Assistants in the Indian Airlines Corporation are terminated before the completion of two years of their service and the same people are re-employed; and

(b) if so, the reasons therefor?

**The Minister of Civil Aviation (Shri Kanungo):** (a) and (b). No, Sir. The Corporation have however, reported that in two cases services of two junior assistants were terminated because of re-assessment of staff strength as a result of which certain employees were rendered surplus. These two

junior assistants were later offered fresh appointments when vacancies arose. One of them accepted the offer and joined while the other did not report for duty. At the time of termination of their services the persons concerned had rendered about two months' services. This does not take into account cases where appointments may have been made against short-term vacancies.

#### Lists of S.Cs & S.Ts

**1717. Shri Hem Raj:** Will the Minister of **Social Security** be pleased to state:

(a) the progress made in finalising the lists of the Scheduled Castes and Scheduled Tribes; and

(b) when these will be published?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** (a) and (b). Proposals for the revision of the lists of Scheduled Castes and Scheduled Tribes have now been received from practically all the States and are under examination. Decisions will be taken as early as possible.

#### दिल्ली दुग्ध योजना

**1718. श्री हकम चन्द कछवायः** क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली दुग्ध योजना के कर्मचारियों ने उन्हें एक ज्ञापन प्रस्तुत किया है जिसमें उन्होंने उसे एक लिमिटेड कम्पनी में न बदलने के लिये प्रार्थना की है; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

खाद्य तथा कृषि मन्त्रालय में उपमन्त्री (श्री शाहनवाज खां) : (क) जी, हां ।

(ख) दिल्ली दुग्ध योजना एक व्यापारिक संगठन है और यह लिमिटेड कम्पनी

बनने पर ही कुशलता से चल सकता है।  
अतः खाद्य और कृषि मन्त्रालय दिल्ली दुग्ध  
योजना को एक कम्पनी में बदलने की योजना  
बना रहा है।

#### Caravelle for Indian Airlines Corporation

1719. **Shri P. C. Boroah**: Will the Minister of Civil Aviation be pleased to state:

(a) whether the fourth Caravelle ordered by the Indian Airlines Corporation has been received; and

(b) if so, when and on what route it has been put for service?

**The Minister of Civil Aviation (Shri Kaungo)**: (a) Yes, Sir.

(b) The aircraft arrived in India on 2nd December, 1964. The fourth Caravelle aircraft will commence supplementing the capacity provided by Caravelles effective from 1-4-1965 and the question of providing Caravelle services on the following additional sectors is under consideration:

Calcutta|Madras

Delhi|Srinagar|Delhi

Madras|Bangalore|Madras

Bombay|Bangalore|Bombay.

#### Election Symbols

1720. **Shri H. C. Soy**: Will the Minister of Law be pleased to state:

(a) whether it is a fact that after the merger of Jharkhand Party in Bihar with the Indian National Congress Party and the P.S.P. with Socialist Party, the election symbols reserved for these political parties now merged, have been affected; and

(b) if so, in what way and to what extent?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao)**: (a) and (b). (i) According to the information received in the Election Com-

mission from the Jharkhand Party in Bihar, it has not finally merged with the Indian National Congress; the Election Commission, therefore, continues to recognise it as a separate political party functioning in that State, with the election symbol 'Cock' reserved for it.

(ii) Being satisfied that the former Praja Socialist and Socialist Parties have ceased to exist as separate political parties and have merged to form the Samyukta Socialist Party, the Election Commission has accorded recognition to the last-named party, and has allotted the election symbol 'Hut' to it. The election symbol 'Tree' has been removed from the list of such symbols.

#### दिल्ली में दूध के भाव

1721. **श्री रामेश्वरानन्द**: क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने किसी समिति अथवा सामाजिक संस्था द्वारा यह जानने का प्रयत्न किया है कि राजधानी में दूध का मूल्य गत वर्ष की अपेक्षा दुगुना हो गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

खाद्य तथा कृषि मन्त्रालय में उपमन्त्री (श्री शाहनवाज खां): (क) और (ख). केन्द्रीय भारत सेवक समाज की राष्ट्रीय उपभोक्ता सेवा, जिसे कि योजना आयोग ने शुरू किया था और जो कि स्वीच्छिक आघार पर कार्य करने वाली संस्थाओं के माध्यम से काम करती है, द्वारा इकट्ठे किए गए उपभोक्ता मूल्य दित्ते के अनुसार दिल्ली में दूध के औसत मूल्य निम्न प्रकार थे :—

मार्च, १९६३—

भैंस का दूध 0.74 रुपए प्रति लिटर  
गाय का दूध उपलब्ध नहीं